

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**JOINT SITTING OF COURT NO. 1 & 2**  
**CAUSE LIST (IN COURT NO. 1)**

Date : 8<sup>th</sup> September, 2016  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE SWATANTER KUMAR**  
**CHAIRPERSON**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN**  
**EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>CASES OF COURT NO. 1</b>			
<b>FOR DIRECTION</b>			
1.	Original Application No. 12/2015 (M.A. No. 242/2016)	Mahalaxmi Bekar's & Anr. Vs SEIAA, Mumbai & Ors.	Mr. Sudipto Sircar, Adv. (Amicus Curiae)  Mr. Mukesh Verma, Adv. for R – 1 to 8 Mr. R. Venkataramani, Sr. Adv. with Mr. Shivaji Jadhav, Adv. for R – 9 Mr. S. A. Zaidi for Leather Industries Ms. Antima Bazaz for UPSMA
2.	Original Application No. 239/2015	Suo Motu Uttarakhand Human Rights Commission  Vs. Chief Secretary, Govt. of Uttarakhand & Ors.	Mr. Rahul Verma, AAG for R-1 Mrs. D. Bharathi Reddy, Adv. Mr. Mukesh Verma, Adv. for R-2 Mr. B. V. Niren, Adv. for MoWR Mr. Divya Prakash Pande, Adv. for MoEF Mr. I. K. Kapila, Adv. for UP Jal Nigam
3.	<b>M.A. No. 141/2016</b> in Original Application No. 10/2015	Indian Council for Enviro-legal Action Vs. National Ganga River Basin Authority & Ors.	Mr. M. C. Mehta, Adv. for Applicant  Mr. Mukesh Verma, Adv. for R-5 Mr. P. B. Singh, Adv. for R-7 Mr. B. V. Niren, Adv. for CGWA Dr. Abhishek Atrey, Adv. for UUSDIP Mr. Vijay Hansaria, Sr. Adv. with Mr. Amit Anand Tiwari, Adv. for State of Uttarakhand Mr. Rajkumar, Adv. for CPCB Mr. Sanjeev Ralli, Adv. for DPCC Mr. Gaurav Dhingra, Adv. for MoUD Mr. Vijay Hansaria, Sr. Adv. with Mr. Amit Anand Tiwari, Adv.
<b>FOR HEARING</b>			
4.	Appeal No. 40/2016 (M.A. No. 744/2016)	M/s SPR & RG Construction (P) Ltd.  Vs. Ministry of Environment, Forests & Climate Change & Anr.	Mr. Raj Panjwani, Sr. Adv. with Mr. Aagney Sail, Adv. for Applicant  Mr. Rahul Pratap, Adv. for R-1 Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA, TN
5.	Appeal No. 41/2016 (M.A. No. 746/2016)	M/s Dugar Housing Ltd.  Vs. Ministry of Environment, Forests & Climate Change & Anr.	Mr. Raj Panjwani, Sr. Adv. with Mr. Aagney Sail, Adv. for Applicant  Mr. Rahul Pratap, Adv. for R-1 Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA, TN

6.	<b>Execution Application No. 03/2015</b> in O.A. No. 02/2015	Anand Arya Vs. Mr. Alok Ranjan, Chief Secretary, State of U.P.	Ms. Reena George, Adv. for Applicant  Mr. Raman Yadav, Adv. for R-1 Mr. Sapam Biswajit Meiti, Adv. Mr. Attin Shankar Rastogi, Adv. for MoEF Ms. Harshita Deshwal, Adv.
7.	Original Application No. 199/2014	Almitra H. Patel & Anr. Vs. Union of India & Ors.	Mr. Abhishek Roy, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Ms. Kankana Anandhara, Adv. for R – 3 Mr. Anil Soni, Adv. for R - 4 Mr. Mukesh Verma, Adv. for R – 6 Mr. Rajeev Kumar, Adv. for R – 7 Ms. K. Enatoli Sema, Adv. for R – 8 Mrs. Aruna Mathur, Adv. for R – 39 Mr. Anil Shrivastava, Adv. for State of Arunachal Pradesh Dr. Abhishek Atrey, Adv. Mr. Puja Kalra, Adv. Mr. Pradeep Mishra, Adv. for U.P.P.C.B Mr. Vijay Panjwani, Adv. for CPCB Mr. Bikas Kar Gupta, Adv. Mr. S. Udaya Kumar Sagar, Adv. for State of Telangana Mr. Nikhil Nayyar, Adv. for Telangana PCB Mr. S.S. Shamsbery, Adv. for Rajasthan Mr. Suryanarayan Singh, Adv. for HP Mr. Anil Grover, AG along with Mr. Rahul Khurana, Adv. for HSPCB Mr. Abhishek Yadav, Adv. for State of U.P Mr. Guntur Pramod, Adv. for State of Andhra Pradesh Mr. Sarthak Chaturvedi & Mr. Rohit Pandey, Adv. for Andaman & Nicobar Island Mr. Biraja Mahapatra, Adv. for DPCC Mr. Sunil Satyarthi, Adv. Mr. Shivendra Dwivedi, Adv. for Haryana Mr. Amit Agarwal, Adv. for W.B. P.C.B Mr. Rahul Verma, Adv. for State of Uttarakhand Mr. Sapan Biswojit Meifai, Adv. for State of Manipur Mr. Sunny Choudhary, Adv. for M.P. P.C.B Mr. Pragyam Sharma, Adv. for Mizoram Mr. S. Mishra, Adv. for State of Odisha Ms. Bansuri Swaraj, Adv. for State of Goa Ms. Aprajita Mukherjee, Adv. for Meghalaya Mr. S. Panda, Adv. for Odisha S.P.C.B Mr. K. Vijay Kumar, Adv. for State of Sikkim Mr. Devraj Ashok, Adv. Mr. Tayenjam Momo Singh, Adv. for Meghalaya SPCB Mr. M. Yogesh Kanna, Adv. Ms. Yogmaya Agnihotri, Adv. for CECB Mr. Sunil Satyarthi, Adv. for DCB Mr. Jogy Scaria, Adv. Mr. E. C. Vidyasagar, Adv. Mr. Rahul Choudhary, Adv. Ms. Vinakshi Kadan, Adv. for Gujarat

			<p>Mr. R. Rakesh Sharma, Adv. for State of Tamilnadu</p> <p>Mr. Bhupesh Kumar Pathak, Adv. for Greater Mumbai Municipal Corporation</p> <p>Mr. Rajkumar, Adv. for CPCB</p> <p>Mr. V. K. Shukla, Adv. for M.P.</p> <p>Mr. Rudreshwar Singh, Adv. for Bihar</p> <p>Mr. Shuvodeep Roy, Adv. for Assam PCB</p> <p>Ms. Kankan Arandhara, Adv. for Assam</p> <p>Mr. G. M. Kawoosa, Adv. for State of J &amp; K</p> <p>Ms. Anu Tyagi &amp; Ms. Priyanka Sinha Adv.</p>
8.	Original Application No. 175(THC)/2013	Namita Maniktala Vs. State of H.P. & Ors.	<p>Mr. Rajneesh Maniktala</p> <p>Mr.Suryanarayana Singh, Sr. AAG for State of Himachal Pradesh</p> <p>Mr. Vikas Malhotra, Adv.</p> <p>Mr. D. K. Thakur, Adv. for HPPCB</p> <p>Mr. T. S. Chouhan, Adv.</p> <p>Mr. Pawan Upadhyay, Adv.</p> <p>Mr. A. R. Takkar, Adv.</p> <p>Ms. P. B. Singh, Adv.</p> <p>Mr. Anand Sharma, Adv.</p> <p>Ms. Upasna Sharma, Adv.</p>
9.	Original Application No. 268(THC)/2013	Court on its own motion Vs. State of H.P. & Ors.	<p>Mr.Suryanarayana Singh, Sr. AAG for State of Himachal Pradesh</p> <p>Mr. Vikas Malhotra, Adv.</p> <p>Mr. D. K. Thakur, Adv. for HPPCB</p> <p>Mr. T. S. Chouhan, Adv.</p> <p>Mr. Pawan Upadhyay, Adv.</p> <p>Mr. A. R. Takkar, Adv.</p> <p>Mr. Abhishek Yadav, Adv. for State of U.P</p>
10.	Original Application No. 436/2015 (M.A. No. 1012/2015)	Laxmender Singh Vs. State of H.P. & Ors.	<p>Mr R.L.Chaudhary, HRSidhu</p> <p>Mr.Suryanarayana Singh, Sr. AAG for State of Himachal Pradesh</p> <p>Mr. Vikas Malhotra, Adv.</p> <p>Mr. D. K. Thakur, Adv. for HPPCB</p> <p>Mr. T. S. Chouhan, Adv.</p> <p>Mr. Pawan Upadhyay, Adv.</p> <p>Mr. A. R. Takkar, Adv.</p>
11.	Original Application No. 168(THC)/2013 (M.A. No. 36/2014 & M.A. No. 417/2016)	Karan Singh Vs State of H.P. & Ors.	<p>Mr. T.S.Bhogal</p> <p>Mr.Suryanarayana Singh, Sr. AAG for State of Himachal Pradesh</p> <p>Mr. Vikas Malhotra, Adv.</p> <p>Mr. D. K. Thakur, Adv. for HPPCB</p> <p>Mr. T. S. Chouhan, Adv.</p> <p>Mr. Pawan Upadhyay, Adv.</p> <p>Mr. A. R. Takkar, Adv.</p>
12.	Original Application No. 01/2014 (M.A. No. 03/2014 & M.A. No. 321/2014)	Gram Panchayat Tutu Vs. State of H.P. & Ors.	<p>Mr. Balraj Sharma</p> <p>Mr.Suryanarayana Singh, Sr. AAG for State of Himachal Pradesh</p> <p>Mr. Vikas Malhotra, Adv.</p> <p>Mr. D. K. Thakur, Adv. for HPPCB</p> <p>Mr. T. S. Chouhan, Adv.</p> <p>Mr. Pawan Upadhyay, Adv.</p> <p>Mr. A. R. Takkar, Adv.</p>

13.	Original Application No. 83(T <sub>HC</sub> )/2012	Bharti Infratel Ltd. Vs. State of M.P & Ors.	Mr. Nikhil Singh, Adv. for Applicant  Mr. C.D. Singh, Adv. for R-1 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastava, Adv. for R – 2 Mr. Gurinderjit, Adv. Mr. Shubham Bhalla, Adv.
14.	Original Application No. 77(T <sub>HC</sub> )/2012	Bharti Infratel Ltd. Vs. State of M.P & Ors.	Mr. Nikhil Singh, Adv. for Applicant  Mr. C.D. Singh, Adv. for R-1 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastava, Adv. for R – 2 Mr. Gurinderjit, Adv. Mr. Shubham Bhalla, Adv.
15.	Appeal No. 55(T <sub>HC</sub> )/2012 (M.A No. 74/2013 & M.A No. 114/2013)	Idea Cellular Ltd. Vs. State of M.P & Ors.	Mr. Brian Da Silva, Sr. Adv. along with Ms. Jyoti Dutt, Adv. for Appellant  Mr. C.D. Singh, Adv. for R-1 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastava, Adv. for R – 2
16.	Original Application No. 80(T <sub>HC</sub> )/2012	Viom Networks Ltd. Vs. State of M.P & Ors.	Mr. Rajiv Dutta, Sr. Adv. along with Ms. Jyoti Dutt Sharma, Adv. for Applicant  Mr. C.D. Singh, Adv. for R-1 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastava, Adv. for R – 2
17.	Original Application No. 129/2013	Viom Networks Ltd. Vs. UT of Chandigarh & Ors.	Ms. Jyoti Dutt Sharma, Adv. for Applicant  Mr. Shubham Bhalla, Adv. for R – 1, 2 & 4 Mr. A.K. Prasad, Adv. for R – 3 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastava, Adv.
18.	Original Application No. 130/2013	ATC India Tower Corp. Pvt. Ltd. Vs. UT of Chandigarh & Ors.	Mr. Piyush Sharma, Adv. for Applicant  Mr. Shubham Bhalla, Adv. for R – 1 & 2 Mr. A.R. Takkar, Adv. for R – 3 Mr. A.K. Prasad, Adv. for R – 4 Mr. Rajul Shrivastava, Adv. for MPPCB
19.	Original Application No. 145/2015 (M.A No. 430/2015, M.A. No. 1124/2015, M.A. No. 1140/2015, M.A. No. 53/2016, M.A. No. 459/2016 & M.A. No. 556/2016)	D.K. Joshi Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R – 2, 4 to 6, 8, 11, 13 & 14 Mr. Pradeep Mishra, Adv. for R-3 Ms. Antima Bazaz, Adv. for R-6 Ms. Rachana Joshi Issar, Adv. for R–7 & 10 Mr. I.K. Kapila, Adv. for UP Jal Nigam Mr. Ajit Sharma, Adv. for R–12 Mr. Raman Yadav, Adv. for State of UP Mr. Rajendra Prasad Saxena, Adv. Mr. Shivendu Gaur, Adv. for Noticee No. 4 Mr. A. D. N. Rao, Adv. Mr. Rajkumar, Adv. for CPCB Ms. Meenakshi Arora, Adv. Mr. Bibhav Vatika, Adv. for Noticee Mr. Soumjayjit Pani, Adv. Mr. Shaurya Sahay, Adv. Mr. J.M.Sharma, Sr. Adv. with Mr. Akshat Sharma & Adv. for PSPH Mr. Tanmaya Mehta, Adv. Mr. Piyush Singh & Mr. Rajeev Saxena, Adv. Mr. Prafulla K. Behra, Adv. for Noticee No.5 Dr. Rajeev Sharma, Adv.

20.	Original Application No. 174/2013 (M.A No. 687/2013, M.A No. 1070/2013, M.A No. 142/2014)	Rohit Choudhary  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Ms. Divya Prakash Pande, Adv. for R-1 Mr. M.K. Bhardwaj, Adv. for R – 3 Mr. Tavinder S. Sindhu, Adv. for R – 4 Mr. Vikas Malhotra, Adv. for R – 5 Mr. P. Sinha, Adv. for R – 6 Mr. Sanjeev Sen, Sr. Adv. along with Mr. Avijit Roy, Adv. for R – 7 to 9 Mr. Shuvodeep Roy, Adv. for R – 10 Mr. Sushil Kabra, Adv. for R – 11 Ms. Sumita Hazarika, Adv. for R-11A Mr. Pranjal Boruah, Adv. for R-16 Mr. Kamal Gogoi, Adv. for R-18 Mr. Prodip Kalita, Adv. for R-19 Mr. Ram Sorup Sahu, Adv. for R-20 Mr. Basudeb Begchi, Adv. for R-22 Mr. Hori Chandra Gogoi, Adv. for R-14 Mr. Purna Saikia, Adv. for R-17 Mr. Jotin Phukon, Adv. for R-26 Mr. B. V. Niren, Adv. Mr. Abhishek Sharkar, Adv. Mr. Tarique Siddique, Adv. Mr. Bhanita Patowary, Adv. Ms. Suman Tripathy, Adv. Ms. Neha T. Phookan, Adv. Mr. Sumit Roy, Adv. Mr. Upamanyu Hazarika, Sr. Adv. with Mr. Rana S. Biswas, Adv. Mr. Yash Vardhan Singh, Adv. Mr. R. B. Phookan, Adv. Mr. Manish Goswami, Adv. Ms. Puja Shrivastava, Adv. Mr. Sumant Bhusman, Adv. Mr. Shaveer Ahmed, Adv. Mr. Amit Anand Tiwari, Mr. Rajiv Shukla, Adv.
<b>CASES OF COURT NO. 2</b>			
<b>AFTER NOTICE</b>			
21.	Original Application No. 453/2016	Deepak Joshi  Vs. State of Uttarakhand & Ors.	Mr. Ravindra S. Garia, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
22.	Appeal No. 29/2016 (M.A. No. 543/2016 & <b>M.A. No. 910/2016</b> )	Diwan Singh & Anr.  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant  Mr. Rahul Pratap, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 to 5 Mr. Narender Pal Singh, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. B. V. Niren, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Ms. Avish Ahlawat, Adv.
23.	Original Application No. 355/2016	Bindapur Vikas Samiti  Vs. Govt. of NCT of Delhi & Ors.	Mr. Prateek Choudhary, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 & 2 Mr. Narender Pal Singh, Adv. Ms. Puja Kalra, Adv. for SDMC

**FOR HEARING**

24.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015 & M.A. No. 236/2016)	Vikrant Kumar Tongad  Vs. Delhi Metro Rail Corporation Ltd.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Ms. Puja Kalra, Adv. for North & South MCD Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CGWA Mr. D. Rajeshwar Rao, Adv. Mr. A. K. Prasad, Adv. for CPWD Mr. Nischal K. Neeraj, Adv. Mr. Siju Thomas, Adv. for Jivodaya Hospital Mr. Ashish Kumar, Adv. Mr. Naveen Kumar Jha, Adv. Mr. Jitendra Kumar, Adv. for ESI, Rohini Ms. Antima Bazaz, Adv. for Jain Hospital Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sandeep Kapoor, Adv. Mr. Jeevan Prakash, Adv. Ms. Moni Cinmoy, Adv. Mr. Bipul Kumar Mishra, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
25.	Original Application No. 507/2014	Mahesh Dubey  Vs. Chhattisgarh Environment Conservation Board & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Ms. Yogmaya Agnihotri, Adv. for R – 1 Mr. C.D. Singh, AAG for R – 2, 3 & 9 Mr. J.P. Mishra, Adv. for R – 5, 7, 12 & 14 Ms. Anushri Singh, Adv. for R – 6 Mr. Ajit Wagh, Adv. for R-11 Mr. Sidhhartha S. Chouhan, Adv. for R-13 Mr. Apoorv Kurup, Adv. for R – 15
26.	Original Application No. 524/2014	Sandeep Lathar  Vs MoEF & Ors.	Mr. Sandeep Lathar & Mr. Mohit Kumar, Adv.  Mr. Krishna Kumar Singh, Adv. for R-1 & 4 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 9, 11 to 15 & 18 Mr. A.K. Prasad, Adv. for R – 10
27.	Original Application No. 162/2015 (M.A. No. 664/2015, M.A. No. 404/2016 & <b>M.A. No. 912/2016</b> )	Pankaj Kr. Mishra  Vs Union of India & Ors.	Mr. M.Z. Chaudhary, Adv. for Applicant  Dr. Abhishek Atrey, Adv. for R-1 Mr. Vishwendra Verma, Adv. for MoEF Mr. Rajkumar, Adv. for R-2 Mr. V. K. Shukla, Adv. for R-3, 7 & 8 Mr. Narendra Kumar Yadav, Adv. for R-5, 9 to 11 & 46 Mr. Daleep Dhyani, Adv. for R-6 Mr. Anip Sachthey, Adv. for R-12-17 & 22-28

			Mr. Rajul Shrivastav, Adv. for R-18 Mr. B. Veera Swamy, Adv. for R-19 Mr. G. Venkateswara Rao, Adv. for R-20 Mr. Bharat Sangal, Adv. for R-29 to 31 Mr. Pradeep Misra, Adv. for R-32, 38 & 39 Mr. Shashank Manish, Adv. for R-33 & 36 Mr. Syed S. Hussain Rizvi for R-34, 35 & 40 Mr. Rajat Jariwal, Adv. for R-37 Mr. Nitin Mishra, Adv. for R-41 Mr. Pawan Upadhay, Adv. for R-42 Mr. Vivek Singh, Adv. for R-43 Dr. Ashwani Bharadwaj, Adv. for R-44 & 45 Mr. Shekhar G. Devasa, Adv. Mr. Sahil Narang, Adv.
28.	Original Application No. 180/2015	Sushil Raghav  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Ms. Taruna A. Prasad, Adv. for R-1 Mr. Raman Yadav, Adv. for R-2 & 6 Mr. Abhishek Yadav, Adv. for R-2 to 4 Dr. Indra Pratap Singh for R-5 Mr. Rohit Raj Sachan, Adv. for R-7 Mr. Praveen K. Mittal, Adv. for R-8
29.	Original Application No. 302/2015	S. N. Rohatgi  Vs. Union of India & Ors.	Mr. Sudhir Nagaar, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Ankit Verma, Adv. for R-2 Mr. Raj Kumar, Adv. for R-3 Mr. Balendu Shekhar, Adv. for R-5 to 7 Mr. Manish Srivastava & Mr. Divij Kumar, Adv. for R-8 Mr. Tarunvir Singh Khehar, Adv. for R-12 Mr. Aly Mirza, Adv. for R-13 Mr. Raj Panjwani, Sr. Adv. with Mr. Amit Gupta, Adv. for Intervener Mr. Arav Kapoor, Adv.
30.	Original Application No. 407/2015	Shailesh Singh  Vs. The Suryaa Hotel, New Delhi & Ors.	Mr. Sudeep Day, Adv. & Mr. Shailesh Singh  Mr. Ravi Kant Chaddha, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 Mr. Huzefa Ahmadi, Sr. Adv. with Mr. Ninad Laud, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Narender Pal Singh, Adv. for R-7 Mr. Raj Kumar, Adv. for R-8 Dr. Abhishek Atrey, Adv. for MoEF Ms. Sakshi Popli, Adv. for DJB & NDMC Mr. Tarunvir Singh Khehar, Adv. for GNCTD
31.	Original Application No. 42/2016	Rajeev Rai  Vs. Union of India & Ors.	Mr. Keshav Mohan & Mr. Piyush Choudhary, Adv. for Applicant  Ms. Divya Prakash Pande, Adv. for R-1 Mr. Dharendra K. Yadav, Adv. for R-2, 3 & 6 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-4 Mr. Vinod Kumar, Adv. for R-5
32.	Original Application No. 129/2016 (M.A. No. 276/2016 & <b>M.A. No. 890/2016</b> )	Ashutosh Kumar Sharma  Vs. State of U.P. & Ors.	Dr. Abhishek Atrey, Adv. for Applicant  Mr. Abhishek Yadav, Adv. for R-1, 3 to 5 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Rohit Raj Sachan, Adv. for R-6 & 7 Mr. Rachit Mittal, Adv. for R-9 Mr. Rajesh Raina, Adv. for UPSIDC

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
JOINT SITTING OF COURT NO. 1 & 2  
SUPPLEMENTARY CAUSE LIST (IN COURT NO. 1)**

Date : 8<sup>th</sup> September, 2016

HON'BLE MR. JUSTICE SWATANTER KUMAR  
CHAIRPERSON

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN  
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	<b>M.A. No. 914/2016 IN</b> Original Application No. 323/2016	Sheikh Rashid Charitable Foundation, Malegaon & Ors.  Vs. Union of India & Ors.	Mr. A. R. Takkar & Mr. Ajay Bansal, Advs. for Applicant in M.A.

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)